COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 65 OF 2017 & IA NO. 192 OF 2017

Dated: 14th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Green Energy Association ... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Ors... Respondent(s)

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

Ms. Ritika Singhal Ms. Aradhna Tandon

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Umesh Prasad Mr. Mohit Rai for R-1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-2

Ms. Divya Chaturvedi for R-4

<u>ORDER</u>

IA No. 192 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

Learned counsel for the State Commission is filing written submissions today. Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 03.10.2017 after serving copy on the other side.

List the matter on <u>26.10.2017</u>.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson